

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 415
CP(CAA)/30/ND/2020

IN THE MATTER OF:

Clearview Healthcare Pvt. Ltd. ... Applicant
And
Clearmedi Healthcare Pvt. Ltd.

Order under Section 230-232 of Companies Act, 2013.

Order delivered on 02.12.2022

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RD : Ms. Shankari Mishra, Adv.
For the OL : Ms. Hemlata Rawat

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
16.12.2022.



Vishal Rana
Court Officer
Court-IV